

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 17TH MARCH, 2008 AT 2.00 P.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. PAPERS TO BE LAID ON THE TABLE OF THE HOUSE.

1.	A MINISTER	to lay on the Table the Annual Statement of Accounts of Housing Board, Haryana for the year 2005-2006, as required under section 19-A(3) of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971.
2.	A MINISTER	to lay on the Table the 7 th Annual Report of Dakshin Haryana Bijli Vitran Nigam Limited for the year 2005-2006, as required under section 619-A (3)(b) of the Companies Act, 1956.
3.	A MINISTER	to lay on the Table the 8 th Annual Report of Haryana Vidyut Prasaran Nigam Limited for the year 2004-2005, as required under section 619-A (3)(b) of the Companies Act, 1956.

III. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS.

RESUMPTION of discussion on the following motion moved by Kumari Sharda Rathore, M.L.A. on the 10th March, 2008, namely :-

“That an address be presented to the Governor in the following terms :-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 7th March, 2008
at 2.00 P.M.’.”

**CHANDIGARH:
THE 14TH MARCH, 2008**

**SUMIT KUMAR
SECRETARY.**